

**IN THE NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH, (COURT-II)**

**Item No. 103**

**(IB)-609(ND)/2017**

**IA/3476/2020 IA/5083/2020 IA/4476/2020, CA-688/2018,  
CA-726/2018, CA-747/2018, CA-774/2018, CA-603/2019,  
CA-1602/2019, CA-667/2018, CA849/2018, CA-775/2018,  
CA-1238/2018, CA704/2018, CA-848/2018, CA-826/2018,  
CA-827/2018, CA-850/2018, CA-828/2018, CA-1122/2019,  
CA-368/2019, CA-1669/2019, CA-4476/2020, CA-946/2019,  
CA994/2019, CA-37/2019, CA-798/2019, CA35/2019,  
CA-806/2018, CA-36/2019, CA809/2018, CA-807/2018,  
CA-797/2018, CA808/2018, CA-747/2018, CA-450/2019 &  
CA1126/2019 IA/35/2021 & IA -747/2018**

**IN THE MATTER OF:**

**SE Investment Ltd.**

**... Applicant/Petitioner**

**Versus**

**Soni Realtors Pvt. Ltd.**

**... Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 19.03.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**Adv. Kusum Pandey appearing for Srijan Infra LLP(SRA)**

**Mr. Anuj Kumar Advocate in IA 3476/2020; IA 4476/2020**

**ORDER**

List the matter on 14<sup>th</sup> April, 2021.



**(L.N. GUPTA)  
MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)**